

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.03.2023

ORDER NO. 69 of 2023


Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for CESTAT, New Delhi from **03.04.2023** to **06.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.04.2023 to 06.04.2023	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters
From 03.04.2023 to 06.04.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member matters to be heard in Chamber

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Members, CESTAT, New Delhi/Mumbai/Kolkata/P.A. Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar